

IN THE HIGH COURT AT CALCUTTA

APPELLATE SIDE

NOTIFICATION

No. 2426 G.S.

Date: 05.12.2020

It is hereby notified for information of all concerned that the Hon'ble Committee, comprising **The Hon'ble Justice I.P. Mukerji, The Hon'ble Justice Soumen Sen and The Hon'ble Justice Arijit Banerjee**, constituted to supervise the process for appointment to the post of Lower Division Assistant under 10 percent reservation by way of promotion class IV employees as well as eligible class III employees of this Hon'ble Court on both the Appellate Side and Original Side establishment, has been pleased to fix the modality as well as date, time and venue of the selection process to fill up the 11 (eleven) vacancies of different categories borne in this establishment, in the post of Lower Division Assistant under 10% reservation by way of promotion, which is as follows :-

- ◆ The written test will be of 90 (ninety) marks comprising 30 (thirty) marks in English, 30 (thirty) marks in Arithmetic and 30 (thirty) marks in General Knowledge. The successful candidates in the written test will have to appear in viva-voce comprising 10 (ten) marks.
- ◆ In order to become eligible to appear in the viva-voce, a candidate has to secure 40% (forty percent) marks [i.e., 12 (twelve) marks] in each subject and 50% (fifty percent) marks [i.e., 45 (forty-five) marks] in aggregate.
- ◆ The written test will be held on **Wednesday, the 9th December, 2020, in Court Room Nos. 8, 11 and 12 situated on the 1st floor of the Main Building of this Hon'ble Court from 5.00 p.m. onwards for a duration of 1 (one) hour 30 (thirty) minutes.** The date and time of holding viva voce test in respect of successful candidates in the written test will be communicated later on.

The Hon'ble Committee has been pleased to resolve, *inter alia*, that the entire selection process for both Appellate Side and Original Side establishment of this Court will be held jointly.

Accordingly, the following employees on the Appellate Side establishment of this Hon'ble Court, who have applied for the post and found eligible to appear at the said selection process, are hereby asked to report at 4.45 p.m. sharp on the date and venue as mentioned hereinabove to take part in the selection process:

Sl. No.	Name	Designation	Examination Centre at
1.	Pravat Kumar Swain	Record Arranger	Court Room No. 08
2.	Srabani Guin (Das)(S.C.)	Group- D (R)	Court Room No. 08
3.	Arun Kumar Rakshit	Group- D (R)	Court Room No. 08
4.	Lal Mohan Bar (S.C.)	Group- D (R)	Court Room No. 08
5.	Sutonoy Mollick	Group- D (R)	Court Room No. 08
6.	Prasenjit Maity	Group- D (R)	Court Room No. 08
7.	Partha Roychowdhury	Group- D (R)	Court Room No. 08
8.	Santanu Bhattacharyya	Group- D (R)	Court Room No. 08
9.	Sudip Karmakar (O.B.C.)	Group- D (R)	Court Room No. 08
10.	Sukhendu Mondal	Group- D (R)	Court Room No. 08
11.	Bishnu Sarkar (S.C.)	Group- D (R)	Court Room No. 08
12.	Subhash Das (S.C.)	Group- D (R)	Court Room No. 08

13.	<i>Surajit Mukherjee</i>	<i>Group- D (R)</i>	<i>Court Room No. 08</i>
14.	<i>Sanjib Modak (O.B.C.)</i>	<i>Group- D (R)</i>	<i>Court Room No. 08</i>
15.	<i>Arijit Mandal (S.C.)</i>	<i>Group- D (R)</i>	<i>Court Room No. 08</i>
16.	<i>Shib Sankar Roy (S.C.)</i>	<i>Group- D (R)</i>	<i>Court Room No. 08</i>
17.	<i>Chandan Mukherjee</i>	<i>Group- D (R)</i>	<i>Court Room No. 08</i>
18.	<i>Prosanta Adhikary (S.C.)</i>	<i>Group- D (R)</i>	<i>Court Room No. 12</i>
19.	<i>Abhisek Paul (O.B.C.)</i>	<i>Group- D (R)</i>	<i>Court Room No. 12</i>
20.	<i>Sandip Kumar Mandal (S.C.)</i>	<i>Group- D (R)</i>	<i>Court Room No. 12</i>
21.	<i>Ujjwal Biswas (S.C.)</i>	<i>Group- D (R)</i>	<i>Court Room No. 12</i>
22.	<i>Krishanu Paul (O.B.C.)</i>	<i>Group- D (R)</i>	<i>Court Room No. 12</i>
23.	<i>Amulya Celestin Kerketta (S.T.)</i>	<i>Group- D (R)</i>	<i>Court Room No. 12</i>
24.	<i>Boden Hembram (S.T.)</i>	<i>Group- D (R)</i>	<i>Court Room No. 12</i>
25.	<i>Narendra Nath Hembrom (S.T.)</i>	<i>Group- D (R)</i>	<i>Court Room No. 12</i>
26.	<i>Mahadeb Mandi (S.T.)</i>	<i>Group- D (R)</i>	<i>Court Room No. 12</i>
27.	<i>Ayan Mukherjee</i>	<i>Group- D</i>	<i>Court Room No. 12</i>
28.	<i>Shri Goutam Bhattacharyya</i>	<i>Group- D (R)</i>	<i>Court Room No. 12</i>
29.	<i>Shri Shyamal Sadhukhan</i>	<i>Group- D (R)</i>	<i>Court Room No. 12</i>
30.	<i>Shri Amit Karmakar</i>	<i>Group- D (R)</i>	<i>Court Room No. 12</i>
31.	<i>Smt. Aparna Halder (S.C.)</i>	<i>Group- D (R)</i>	<i>Court Room No. 12</i>
32.	<i>Smt. Bharati Pore</i>	<i>Group- D (R)</i>	<i>Court Room No. 12</i>
33.	<i>Shri Amit Kumar</i>	<i>Group- D (R)</i>	<i>Court Room No. 12</i>
34.	<i>Shri Prasenjit Haldar (S.C.)</i>	<i>Group- D (R)</i>	<i>Court Room No. 12</i>

By order,

Sd/-

Dated: Kolkata 5th December, 2020.

**Deputy Registrar
(Administration)in-charge**